

[English]

Terminal Period Increment Concession to Retiring Employees

3681. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to state:

(a) whether any demand has been made by the staff side in the National Council (JCM) for allowing terminal period increment concessions for retiring employees; and

(b) if so, the decision taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir. This item has been proposed for the next meeting of the National Council (JCM).

(b) In accordance with the JCM procedure decision on all agenda items is taken in the National Council.

[Translation]

Fertilizer Plant at Shahjahanpur U.P.

3682. SHRI SATYAPAL SINGH YADAV:

SHRI KASHIRAM RANA:

Will the PRIME MINISTER be pleased to state:

(a) whether the construction work on the gas-based fertilizer plant at Pipraula in Shahjahanpur, Uttar Pradesh is on schedule;

(b) if not, the reasons therefor; and

(c) the time by which the project is likely to be completed and the probable date for starting the commercial production of fertilizers there?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (DR. CHINTA MOHAN): (a) No, Sir.

(b) Some of the important reasons are as follows:—

(i) the previous holder of the Letter of Intent (LOI) did not show sufficient interest in the project and, therefore, a new promoter had to be selected.

(ii) Some clearances are still awaited for import of capital goods, issue of imprest licence for indigenous suppliers of equipments, etc.

(c) No date for completion of the project or for starting commercial production can be given as the zero date for the project has not been declared for the reasons given in reply to part (b).

[English]

Industrial Growth Centres

3683. KUMARI UMABHARTI: SHRI VISHWANATH SHARMA:

Will the PRIME MINISTER be pleased to state:

(a) the number of industrial growth centres proposed to be opened during the current financial year in each State; and

(b) the number of such centres proposed to be opened in Teekamgarh and Chattarpur in Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) The Government in June, 1988 announced a scheme to set up growth centres throughout the country to promote industrialisation of backward areas. It is proposed to develop 70 growth centres under the scheme during the VIII Five Year Plan out of which locations of 63 growth centres have been identified and announced. A statement giving state-wise allotment of growth centres is attached.

(b) The six growth centres allotted to Madhya Pradesh are proposed to be located, one each, in the districts of Bhind, Dhar, Durg, Guna, Raipur and Raisen.

STATEMENT

Growth Centres Allocated to States

(a) State	No. of Growth Centres
1. Andhra Pradesh	4
2. Assam	3
3. Bihar	6
4. Gujarat	3
5. Haryana	2
6. Jammu & Kashmir	2
7. Karnataka	3
8. Kerala	2
9. Madhya Pradesh	6
10. Maharashtra	5
11. Orissa	4
12. Punjab	2
13. Rajasthan	5
14. Tamil Nadu	3
15. Uttar Pradesh	8
16. West Bengal	3
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(b) State/Union Territories	No. of Growth Centres
1. Arunachal Pradesh	1
2. Goa	1
3. Himachal Pradesh	1
4. Manipur	1
5. Meghalaya	1
6. Mizoram	1
7. Nagaland	1
8. Pondicherry	1
9. Tripura	1
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Total number of Growth Centres (a)+(b) = 70

[*Translation*]

Payment of Fees to Persons Participating in Programmes at Jaipur Doordarshan

3684. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether fee is paid to persons participating in the programmes being telecast from Jaipur Doordarshan Kendra soon after their participation;

(b) the total number of persons to whom such fee has not been paid so far; and

(c) the reasons for not making the payment?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (c) While all efforts are made to make payment to the persons soon after their participation in the programmes, in certain cases, there was some delay in making payment by Doordarshan Kendra, Jaipur due to administrative reasons. Payment to 6 persons only have not been made by the Kendra so far.

[*English*]

Examination Centres at Srinagar Garhwal and Dehradun

3685. SHRI BHUWAN CHANDRA KHANDURI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that the rural candidates in remote areas of Garhwal region have to take long and expensive journeys for appearing in various All-India examinations conducted by Union Public Service Commission and Staff Selection Commission;

(b) whether the Government propose to facilitate these candidates either by declaring examination centres